

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 26/AM10 HELD ON 23.09.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 26/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 23.09.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 25/AM10 held on 16.09.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-74	FUTURA FIBRES PVT. LTD.	Status: Approved
	NC No.: 26/AM10 Dated: 23.09.2009		
Hqrs. File No.		RLA File No.	Licence No. & Date
01/87/50/1407/AM06/DES-VII		04/24/040/00556/M06	0410078885 dt. 24.02.2006
01/87/50/733/AM06/DES-VII		04/24/040/00322/AM05	0410074622 dt. 21.09.2005
01/87/50/1443/AM06/DES-VII		04/24/040/00169/AM05	0410079154 dt. 06.03.2006
01/87/50/485/AM06/DES-VII		04/24/040/00215/AM06	0410072821 dt. 29.07.2005
01/87/162/131/AM05/DES-VII		04/24/040/00002/AM05	0410056088 dt. 07.04.2004
01/87/162/244/AM07/DES-VII		04/24/040/00257AM05	0410076340 dt. 21.11.2005

Subject: Request is for amendment in the description of Export Product.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in description of export product in supersession of earlier norms ratified in NC Meeting No. 8/87-ALC1/2006 held on 24.05.2006 (Case No. 11/1/87-ALC1/2006):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
200% Black Master Batch	1 kg	1. Pure Tartronic Acid	0.6270 kg

50% Black Master Batch Chips	1 kg	1. Pure terephthalic Acid	0.0270 kg
		2. Monoethylene Glycol	0.2485 kg
		3. Antimony Trioxide	0.00013 kg
		4. Carbon Black	0.309 kg

3.1.2	Case No. A-77	BHAKTI POLYMERS	HQ F. No. 01/87/050/01029/AM06/DES-VII	Status: Approved
	NC No.: 26/AM10 Dated: 23.09.2009	Adv. Lic. No. 0310356821 Dated 25.11.2005	RLA F. No. 03/94/040/00738/AM06	

Application: Request is for fixation of adhoc norms for the export product “Polystyrene Hangers with K-Resin Coated Metal Hooks”.

Decision: With D/o C&PC OM No. 46011/97/2008-PC.II dated 24.08.2009, following adhoc norms are **approved**:

Export Item	Qty.	Import Item	Qty.
Polystyrene Hangers with K-Resin Coated Metal Hooks	1 kg	1. High Impact Polystyrene Powder	1.05 kg/kg content in the export product
		2. Evoprene Thermoplastic Granules	1.05 kg/kg content in the export product
		3. K-Resin Styrene Butadiene Copolymer	1.05 kg/kg content in the export product
		4. Relevant Hanger Hooks Mild Steel with zinc coating	Net + 2% wastage
		5. Relevant Hanger Clips Mild Steel	Net + 2% wastage

3.1.3	Case No. A-79	PIX TRANSMISSION LTD.	HQ F. No. 01/83/162/01253AM09/DES-VII	Status: Approved
	NC No.: 26/AM10 Dated:23.09.2009			

Application: Request is for enhancement of Value Cap for the export product **Vee Belts with Kelvar – regarding M/s Pix Transmission Ltd., Mumbai.**

“1) Vee/Fan Belts Reinforced with man made textile cord and 2)

Decision: The request of **M/s Pix Transmission Ltd., Mumbai** for enhancement of value cap for the export product ‘Vee/Fan Belts Reinforced with Man made Textile Cord/Vee Belts with Kevlar’ was examined in Norms Committee. On the basis of data furnished by the firm alongwith relevant shipping bills from July, 2008 to June, 2009. The Committee observed that the FOB value in case of **Vee Belts with Kevlar** ranges from **Rs. 450.40 per kg to Rs. 548.58 per kg** and in case

of Vee/Fan Belts Reinforced with man made textile cord ranges from Rs. 225.15 per kg to Rs. 271.46 per kg .

The Committee, therefore, recommended enhancement of value cap from **Rs. 180 per kg to Rs. 450 per kg** for export product **Vee Belts with Kelvar** and for export product **Vee/Fan Belts Reinforced with man made textile cord** from **Rs. 180 per kg to Rs. 224 per kg**.

The Committee also decided to refer the case to DEPB Committee for further consideration.

ONLINE CASES

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Case No.: 46/35/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status: Approved			
HQ File :01/87/050/00543/AM08/	RLA File :02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	38122090	63/0- PP COMPOUND ---- Contains : (1) PP Granules (Injection Grade) --- 63000.00 Kg. (2) Calcium Carbonate ---- 42000.00 Kg.	105000.000	K.G	4288856.25	107625.00 US\$
				Total	4,288,856.25	107,625.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39021000	PP Granules ----- (INJECTION GRADE)	64260.000	K.G	3713103.45	93177.00 US\$
2	28365000	CALCIUM CARBONATE	42840.000	K.G	281699.65	7069.00 US\$
				Total	3,994,803.10	100,246.00
Decision: With D/o C&PC OM No. 46011/63/2007-PC.II dated 10.09.2009, following adhoc norms are approved :						
		EXPORT ITEM	QTY	IMPORT ITEM	QTY	
		Polypropylene Compound (containing 60% Polypropylene and 40% Calcium Carbonate)	1 kg	1. Polypropylene Granules	0.612 kg	
				2. Calcium Carbonate	0.408 kg	

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Case No.:5/25/87-ALC1/2008	Party Name:RENAISSANCE CORPORATION LIMITED	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved			
HQ File :01/87/050/00443/AM09/	RLA File :03/95/040/00385/AM09/	Lic.No/Date:0310487254 22.09.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39076090	63/0- PETS FLAKES having an intrinsic viscosity	2000.000	M.T	78200000.00	1840000.00 US\$
				Total	78,200,000.00	1,840,000.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39159042	PET BOTTLES Waste/scrap-It is a scrap generated from soft drink and water bottles	2500.000	M.T	75425000.00	1750000.00 US\$
				Total	75,425,000.00	1,750,000.00
Decision: With D/o C&PC OM No. 46011/23/2009-PC.II dated 10.09.2009, following adhoc norms are approved :						
		EXPORT ITEM	QTY	IMPORT ITEM	QTY	
		PET Flakes	1 MT	PET Bottles Waste/Scrap	1.10 MT	

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Case No.:6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved			
HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634 23.10.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	62/0- SELF ADHESIVE MULTICOLOURED PRINTED PP GL LABELS IN ASSORTED SIZE.: RECTANGULAR TYPE LABELS.	8696.000	Sq. meter	652500.00	14169.38 US\$
2	39199090	62/0- SELF ADHESIVE MULTICOLOURED PRINTED PP GL LABELS IN ASSORTED SIZE.: ODD TYPE LABELS.	34783.000	Sq. meter	2610000.00	56677.52 US\$
				Total	3,262,500.00	70,846.90
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
		SELF ADHESIVE PP GL FILM IN JUMBO				

1	39199090	ROLLS FOR RECTANGULAR TYPE LABELS THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY NC, NEW DELHI.	10000.000	Sq. meter	317900.00	6800.00 US\$
2	39199090	SELF ADHESIVE PP GL FILM IN JUMBO ROLLS FOR ODD TYPE LABELS.	40000.000	Sq. meter	1271600.00	27200.00 US\$
				Total	1,589,500.00	34,000.00

Decision: With D/o C&PC OM No. 46011/30/2009-PC.II dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Self Adhesive Multicoloured Printed PP GL Film Labels Assorted Size (Rectangular type Labels)	1 Sq. Mtr.	Relevant Self Adhesive PP GL Film in Jumbo rolls	1.15 Sq. Mtr.
2. Self Adhesive Multicoloured Printed PP GL Film Labels Assorted Size (Odd type Labels)	1 Sq. Mtr.	Relevant Self Adhesive PP GL Film in Jumbo rolls	1.15 Sq. Mtr.

26	Case No.:5/10/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
	HQ File :01/87/050/00055/AM10/	RLA File :03/95/040/00045/AM10/	Lic.No/Date:0310520124 18.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- 62/0-DIPICRYL MLC ACRYLIC COPOLYMER EMULSION HAVING SOLID CONTENT 52, +/-2%	400000.000	K.G	31200000.00	624000.00 US\$
				Total	31,200,000.00	624,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE MONOMER	82080.000	K.G	8208000.00	164160.00 US\$
2	29161400	METHYL METHACRYLATE MONOMER	127560.000	K.G	12756000.00	255120.00 US\$
3	39011001	HDPE BLOW MOULDING GRADE	14400.000	K.G	648000.00	12960.00 US\$
				Total	21,612,000.00	432,240.00

Decision: With D/o C&PC OM No. 46011/63/2008-PC.II dated 16.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Copolymer Emulsion with Solid Content 52 +/- 2% (Dipicryl MLC)	1 kg	1. Butyl Acrylate Monomer	0.205 kg
		2. Methyl Methacrylate Monomer	0.318 kg

27	Case No.:3/17/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
	HQ File :01/87/050/00119/AM10/	RLA File :03/94/040/00213/AM10/	Lic.No/Date:0310524610 17.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol Ecopuf B 1410 R	8000.000	K.G	790400.00	16640.00 US\$
				Total	790,400.00	16,640.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	392.800	K.G	21211.00	445.00 US\$
2	29094100	Diethylene Glycol	555.200	K.G	17766.00	373.00 US\$
3	29102000	Propylene Oxide	3537.600	K.G	265320.00	5568.00 US\$
4	29213090	Pentamethyldiethylenetriamine	17.600	K.G	5738.00	120.00 US\$
5	29213090	Dimethylcyclohexylamine	52.800	K.G	8448.00	177.00 US\$
6	34021110	Silicon Surfactant	117.600	K.G	35280.00	740.00 US\$
7	38159000	Catalyst	10.400	K.G	6136.00	129.00 US\$
8	38159000	Catalyst	23.200	K.G	11322.00	238.00 US\$
				Total	371,221.00	7,790.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 29.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg

	2. Diethylene Glycol	0.0694 kg
	3. Propylene Oxide	0.4422 kg
	4. Pentamethyldiethylenetriamine	0.0022 kg
	5. Dimethylcyclohexylamine	0.0066 kg
	6. Silicon Surfactant	0.0147 kg
	7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
	8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

38	Case No.:6/21/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
	HQ File :01/87/050/00166/AM10/	RLA File :02/24/040/00091/AM10/	Lic.No/Date:0210130184 07.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE(High Density Polyethylene)granules/ LLDPE (Linear Low Density Polyethylene) granules	15650.000	M.T	975558400.00	20032000.00 US\$
				Total	975,558,400.00	20,032,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	35504.000	M.T	856379555.00	17584795.80 US\$
2	29420090	Solvent Exxsol Hexane RD	234750.000	K.G	4839563.00	99375.00 US\$
3	38151900	Catalyst Lynx-1010HA/Z212/ Z213/ PZ Catalyst/ RZ200 Catalyst/ DONOR-C/TEAL/HS Catalyst/ Z-230-1/TIBAL / THF Catalyst	7199.000	K.G	80143155.00	1645650.00 US\$
4	28112200	Additives Atmer-163 /DLTP/PS-800/ Crodamide-ER/ Sylobloc 45H/ Optibloc-10/LDPE/ Lotrene, Kynerflex 2821/ Viton GB Free Flow/ VGBSARZ100/200/ Tinuvin 783 FDL/ Calcium stearate/ Octeal 9-10 / ZN Stearate/GMS-40/90, Viton sarz -100/200	98204.000	K.G	14171852.00	291003.13 US\$
5	38123090	Anti-oxidants DHT 4A/ HYCITE / Anox PP18/Irganox 1010/ KINOX-10/EU10/ Irganox 1076/kinox-76/eu-76 Irgafos 168/EU-68/Irganox 3114/PEPQ/Ultrinox 626/DSTDPIrganox 20	37560.000	K.G	8517630.00	174900.00 US\$
				Total	964,051,755.00	19,795,723.93

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2009 dated 01.07.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naphtha	2268.64 kg
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene/ Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irgafos 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)	2.40 kg

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Case No.:5/26/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
HQ File :01/87/050/00196/AM10/	RLA File :03/95/040/00315/AM10/	Lic.No/Date:0310534452 20.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082910	62/0- RUBBER COMPOUNDED SHEETS OF NITRILE RUBBER	225000.000	K.G	20947500.00	427500.00 US\$
				Total	20,947,500.00	427,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40024900	SYNTHETIC RUBBER NITRILE	95625.000	K.G	10308375.00	210375.00 US\$

2	40011000	NATURAL RUBBER	50625.000	K.G	4961250.00	101250.00 US\$
3	28170010	ZINC OXIDE	4950.000	K.G	363825.00	7425.00 US\$
4	28030010	STEARIC ACID	2475.000	K.G	121275.00	2475.00 US\$
5	38121000	RUBBER CHEMICALS : ANTIOXIDANT, ACCELARATOR, PEPTIZER, RETARDER	5625.000	K.G	826875.00	16875.00 US\$
6	38123090	PROCESSING ADDITIVES LIKE STRUCTOL / ULTRAFLOW	2700.000	K.G	264600.00	5400.00 US\$
7	38122090	D. O. P.	5400.000	K.G	396900.00	8100.00 US\$
				Total	17,243,100.00	351,900.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2009 dated 03.06.2009, the case is approved **as applied for except for item no.5 for which quantity may be allowed as applied for with a value cap of 7% of the FOB value**, the description of export may be read as under:

Description of Export Item	Quantity
Rubber Compounded Sheets of Nitrile Rubber (containing minimum 41% nitrile rubber and 19.1% natural rubber)	320000 kg

3.2 Following applications are **withdrawn**:

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Case No.:2/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved			
HQ File :01/87/050/00162/AM10/	RLA File :08/24/040/00111/AM10/	Lic.No/Date:0810082049 06.08.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)	80000.000	K.G	4320000.00	90000.00 US\$
				Total	4,320,000.00	90,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39237000	D. O. P.	15400.000	K.G	768000.00	16000.00

1	3823/900	Distilled Fatty Acid	15520.000	K.G	768000.00	US\$
2	29173500	Phthalic Anhydride	23200.000	K.G	1248000.00	26000.00 US\$
3	29054500	Glycerine	14320.000	K.G	528000.00	11000.00 US\$
4	29023000	Toluene Condn.: - This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.23/87-ALC1/2008 dtd.17.09.2008 RLA F.No.08/24/40/89/AM09/	33600.000	K.G	1440000.00	30000.00 US\$
				Total	3,984,000.00	83,000.00

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 23/87/AL-1/2008 dt. 17.09.2008 . Hence, case was **withdrawn**.

35	Case No.:3/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
	HQ File :01/87/050/00163/AM10/	RLA File :08/24/040/00112/AM10/	Lic.No/Date:0810082050 06.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin F-4035 (70% Resin Content)	80000.000	K.G	5760000.00	120000.00 US\$
				Total	5,760,000.00	120,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Vegetable Fatty Acid	16160.000	K.G	720000.00	15000.00 US\$
2	29163110	Benzoic Acid	8000.000	K.G	576000.00	12000.00 US\$
3	29173500	Phthalic Anhydride	18720.000	K.G	1152000.00	24000.00 US\$
4	29054290	Penta-erithritol	18720.000	K.G	1440000.00	30000.00 US\$
5	29023000	Toluene Condn.: - This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.12/87-ALC1/2009 dtd.17.06.2009 RLA F.No.08/24/40/04/am10/	25200.000	K.G	1344000.00	28000.00 US\$
				Total	5,232,000.00	109,000.00

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)	80000.000	K.G	4320000.00	90000.00 US\$
				Total	4,320,000.00	90,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	15520.000	K.G	768000.00	16000.00 US\$
2	29173500	Phthalic Anhydride	23200.000	K.G	1248000.00	26000.00 US\$
3	29054500	Glycerine	14320.000	K.G	528000.00	11000.00 US\$
4	29023000	Toluene Condn.: - This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.23/87-ALC1/2008 dtd.17.09.2008 RLA F.No.08/24/40/89/am09	33600.000	K.G	1440000.00	30000.00 US\$
				Total	3,984,000.00	83,000.00

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 23/87/AL-1/2008 dt. 17.09.2008 . Hence, case was **withdrawn**.

Case No.:10/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
HQ File :01/87/050/00170/AM10/	RLA File :08/24/040/00105/AM10/	Lic.No/Date:0810082263 12.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)	80000.000	K.G	4320000.00	90000.00 US\$
				Total	4,320,000.00	90,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	15520.000	K.G	768000.00	16000.00 US\$
2	29173500	Phthalic Anhydride	23200.000	K.G	1248000.00	26000.00 US\$

							US\$
3	29054500	Glycerine	14320.000	K.G	528000.00	11000.00	US\$
4	29023000	Toluene Condn.: -This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.23/87-ALC1/2008 dtd.17.09.2008. RLA F.No.08/24/40/89/am09/	33600.000	K.G	1440000.00	30000.00	US\$
				Total	3,984,000.00	83,000.00	
Decision: As per Agenda, the advance authorization was issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 23/87/ALC1/2008 dt. 17.09.2008 . Hence, case was withdrawn .							

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Case No.:9/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Approved
HQ File :01/87/050/00169/AM10/	RLA File :08/24/040/00104/AM10/	Lic.No/Date:0810082262 12.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)	80000.000	K.G	4320000.00	90000.00 US\$
				Total	4,320,000.00	90,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	15520.000	K.G	768000.00	16000.00 US\$
2	29173500	Phthalic Anhydride	23200.000	K.G	1248000.00	26000.00 US\$
3	29054500	Glycerine	14320.000	K.G	528000.00	11000.00 US\$
4	29023000	Toluene Condn.: -This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.23/87-ALC1/2008 dtd.17.09.2008 RLA F.No.08/24/40/89/am09	33600.000	K.G	1440000.00	30000.00 US\$
				Total	3,984,000.00	83,000.00

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 23/87/ALC1/2008 dt. 17.09.2008 . Hence, case was **withdrawn**.

3.3 Following application is **withdrawn** and to be **examined on file**:

16	Case No.:6/38/87-ALC1/2008	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status: withdrawn
	HQ File :01/87/050/00603/AM09/	RLA File :05/24/040/00594/AM09/	Lic.No/Date:0510233252 23.12.2008	Defer Date:
	Decision: The Committee decided to withdraw the case and examined the same on file.			

3.4 Following applications are **deferred**:

MANUAL CASES

3.4.1	Case No. A-75	PRADIP POLYFILS PVT. LTD.	HQ F. No. 01/87/162/00024AM10/DES-VII	Status:Deferred
	NC No.: 26/AM10 Dated:23.09.2009			

Subject: Request for fixation of Norms for the export product “Polypropylene Filter Plates & its Accessories”.

Position: D/o C&PC will furnish comments.

Deferred for Two weeks.

3.4.2	Case No. A-76	FINE CARE BIOSYSTEMS	HQ F. No. 01/87162/00488AM09/DES-VII	Status:Deferred
	NC No.: 26/AM10 Dated:23.09.2009			

Subject: Request for fixation of Standard Input-Output Norms (SION) for the export product “Equipments, Spares & Accessories for Laboratories”.

Position: Fresh DL No. 46011/34/2009-PC.II dated 14.09.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for Six weeks.

3.4.3	Case No. A-78	RAYCHEM RPG LTD.	HQ F. No. 01/87162/00262AM09/DES-VII	Status:Deferred
	NC No.: 26/AM10 Dated:23.09.2009			

Subject: Fixation of wastage norms for the export product “Co-Polymers DC 354, 1006 – C-0, 1012 – F – 0, SW 1206, 1050-A-0, 1025, 1032-E-2, CT-70523-0 (DC1051)” in terms of Para 6.7 (e) of HBP Vol.I.

Position: Shri P.S. Shankara Raman, Dy. General Manager alongwith two aides appeared before the Norms Committee and explained processes for manufacturing of export product with different types of co-polymers. Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC asked for details as to the exact design, weight, number of cavities, etc. in individual type of export products. The firm assured the Committee to submit the details as discussed in the Meeting.

ONLINE CASES

1	Case No.:4/17/80-ALC2/2006	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deferred and Re-indexed
	HQ File :01/80/050/00308/AM07/	RLA File :06/81/040/00011/AM07/	Lic.No/Date:0610010826 22.06.2006	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.:201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deferred and Re-indexed
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:23/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:14.10.2009
	Position: Reply is awaited from the firm.			

	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deferred and Re-indexed
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5	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:04.11.2009
	Position: D/L No. 46011/102/2008-PC.II dated 17.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

8	Case No.:6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:04.11.2009
	Position: D/L No. 46011/102/2008-PC.II dated 17.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

10	Case No.:15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020 27.10.2008	Defer Date:04.11.2009
	Position: D/L No. 46011/102/2008-PC.II dated 17.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.:3/31/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00513/AM09/	RLA File :31/24/040/00046/AM09/	Lic.No/Date:3110035954 03.11.2008	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:5/31/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:07.10.2009

13	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00018/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:21.10.2009
Position: D/o C&PC will furnish comments.				

14	Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:18.11.2009
Position: D/L No. 46011/141/2005-PC.II, July, 2009 issued by D/o C&PC, followed by reminder ; from DGFT on 31.07.2009. Final reminder may be issued to firm by DGFT.				

15	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:21.10.2009
Position: Reply is awaited from the firm.				

17	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:14.10.2009
Position: D/o C&PC will furnish comments.				

18	Case No.:10/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00126/AM10/	RLA File :02/24/040/00215/AM08/	Lic.No/Date:0210124373 17.03.2009	Defer Date:04.11.2009
Position: D/L No. 46011/144/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.				

19	Case No.:15/17/87-ALC1/2009	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00131/AM10/	RLA File :03/94/040/01290/AM07/	Lic.No/Date:0310512353 19.03.2009	Defer Date:21.10.2009
Position: D/o C&PC will furnish comments.				

	Case No.:6/26/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
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20	HQ File :01/87/050/00197/AM10/	RLA File :02/24/040/00278/AM08/	Lic.No/Date:0210124573 19.03.2009	Defer Date: 04.11.2009
Position: D/L No. 46011/144/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.				

21	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:04.11.2009
Position: D/L No. 46011/43/2009-PC.II dated 14.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.				

22	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:04.11.2009
Position: With DIPP letter dated 23.09.2009, following information may be called for from the firm as the reply submitted earlier by firm vide their letter dated 26.08.2009 is incomplete: i) Instead of Nett weight of Export Product Blank weight have been furnished; ii) Specific name of Import Item i.e. SANCELER 22C has not been provided, they may also furnish Littrature from the Supplier; iii) % wastage at each stage along with rejection wastage have not been provided; iv) As per raw material requirement for 100 kg of Export Product, the total Raw Material required is 100 kg which means there is <u>NIL</u> wastage however wastage have been shown as 25%. Clarification for the same.				

23	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:21.10.2009
Position: Reply is awaited from the firm.				

24	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:21.10.2009
Position: Reply is awaited from the firm.				

25	Case No.:1/14/87-ALC1/2009	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00087/AM10/	RLA File :02/05/040/00184/AM09/	Lic.No/Date:0310518625	Defer

25	HQ File :01/87/050/00087/AM10/	RLA File :03/93/040/00484/AM09/	Lic.No/Date:0310318053 06.05.2009	Defer Date:07.10.2009
Position: D/o C&PC will furnish comments.				

28	Case No.:8/26/87-ALC1/2009	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00199/AM10/	RLA File :08/24/040/00080/AM10/	Lic.No/Date:0810081112 30.06.2009	Defer Date: 21.10.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.:1/16/87-ALC1/2009	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00114/AM10/	RLA File :02/24/040/00051/AM10/	Lic.No/Date:0210128531 02.07.2009	Defer Date:21.10.2009
	Position: Reply is awaited from the firm.			

30	Case No.:1/17/87-ALC1/2009	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00117/AM10/	RLA File :31/24/040/00059/AM10/	Lic.No/Date:3110039183 10.07.2009	Defer Date:04.11.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

31	Case No.:3/11/85-ALC3/2009	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/85/050/00066/AM10/	RLA File :03/94/040/00740/AM09/	Lic.No/Date:0310528352 10.07.2009	Defer Date:07.10.2009
	Position: The Committee observed that this case has been transferred from DES-VI Section and hence decided to obtain a copy of application from that Section.			

32	Case No.:20/17/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00136/AM10/	RLA File :08/24/040/00096/AM10/	Lic.No/Date:0810081440 14.07.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:2/26/87-ALC1/2009	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00193/AM10/	RLA File :03/94/040/00376/AM10/	Lic.No/Date:0310532598 06.08.2009	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

39	Case No.:7/21/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00167/AM10/	RLA File :03/94/040/00373/AM10/	Lic.No/Date:0310533099 10.08.2009	Defer Date:04.11.2009
	Position: With DIPP letter dated 23.09.2009, following information may be called for from the firm: i) Technical Specification of SBR of the following grade 1723, 1783, 1724, 1778, 1779; ii) Justification for use of these grades in manufacture of Tyres and iii) Is there any change in specification of Export Product.			

40	Case No.:4/26/87-ALC1/2009	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00195/AM10/	RLA File :02/24/040/00092/AM10/	Lic.No/Date:0210130295 11.08.2009	Defer Date: 21.10.2009
	Position: D/o C&PC will furnish comments.			

41	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:14.10.2009
	Position: D/o C&PC will furnish comments.			

43	Case No.:11/21/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00171/AM10/	RLA File :08/24/040/00120/AM10/	Lic.No/Date:0810082264 12.08.2009	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

44	Case No.:12/21/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00172/AM10/	RLA File :02/24/040/00053/AM10/	Lic.No/Date:0210130322 12.08.2009	Defer Date:21.10.2009
	Position: D/o C&PC will furnish comments.			

46	Case No.:10/26/87-ALC1/2009	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00201/AM10/	RLA File :17/24/040/00112/AM09/	Lic.No/Date:1710002763 14.08.2009	Defer Date:04.11.2009
	Position: New case; copy of application is awaited from RLA.			

47	Case No.:9/26/87-ALC1/2009	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00200/AM10/	RLA File :09/24/040/00152/AM10/	Lic.No/Date:0910038969 14.08.2009	Defer Date:04.11.2009
	Position: New case; copy of application is awaited from RLA.			

48	Case No.:7/26/87-ALC1/2009	Party Name:GALA BRUSH LTD.	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00198/AM10/	RLA File :03/94/040/00830/AM09/	Lic.No/Date:0310534324 19.08.2009	Defer Date:04.11.2009
	Position: New case; copy of application is awaited from RLA.			

50	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:04.11.2009
	Position: New case; copy of application is awaited from RLA.			

51	Case No.:3/26/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00194/AM10/	RLA File :03/95/040/00255/AM10/	Lic.No/Date:0310536226 03.09.2009	Defer Date:04.11.2009

	Position: New case; copy of application is awaited from RLA.
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52	Case No.:1/26/87-ALC1/2009	Party Name:PUNEET RESINS LTD.,	Meet No/Date:26/87-ALC1/2009 23.09.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00192/AM10/	RLA File :03/95/040/00319/AM10/	Lic.No/Date:0310537074 10.09.2009	Defer Date:04.11.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
